

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 31

**IA No. 1275/23
In**

**CP(IB) No. 182/Chd/HP/2019
(Admitted)**

Under Section 9 & 65 IBC 2016

In the matter of:-

Bhagwati Steel Sales

...Petitioner/Operational Creditor

Vs.

HIM MEC TEC Pvt. Ltd

...Respondent/Corporate Debtor

As the Hon'ble Member(Technical) is holding Court with the Hon'ble Member (Judicial) of Guwahati Bench after lunch today, hence, the matter is adjourned to 04.08.2023.

Sd/-

Court Officer

May 26, 2023
PRF